

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

Pursuant to the directions conveyed vide order no. 55117-55139/F.1(3)/Gaz/23 dated 22<sup>nd</sup> July, 2023 of Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi, the following Committee is hereby constituted **to complete the task of identification of cases having historical/public importance** of North-East District with immediate effect :-

- |                                       |             |
|---------------------------------------|-------------|
| 1. Sh. Ankur Jain, Judge Family Court | Chairperson |
| 2. Ms. Manu Vedwan, ADJ-02            | Member      |
| 3. Sh. Vipul Sandwar, MM-02           | Member      |



01-08-2023

**(VIRENDER KUMAR BANSAL)**  
**Principal District & Sessions Judge**  
**North-East District,**  
**Karkardooma Courts, Delhi**

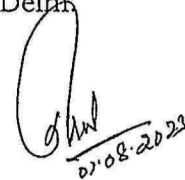
No. 5384-5392/Judl./N.E./KKD/Delhi/2023

Dated : 01 AUG 2023

(5384-5392)

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. Sh. Pawan Kumar Jain, Chairman (IT/Digitization Cell), Tis Hazari Courts, Delhi.
4. The Officer In-Charge, Digitization Cell, North-East District, Karkardooma Courts, Delhi.
5. All the Judicial Officers of DHJS & DJS, North-East District, Karkardooma Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
7. R&I Branch, North-East District to upload the same on LAYERS.
8. PS to the undersigned



01-08-2023

**Principal District & Sessions Judge**  
**North-East District,**  
**Karkardooma Courts, Delhi**